

50(G)

## **Declaration of Assets and Liabilities**

Year 2024-2025

I, HIMANSHU KUMAR, Son of LATE KUMAR DEVENDRA SINHA, aged **56**, years, belonging to Bihar Legislative Assembly; Patna Service and presently working as ASSISTANT SECTION OFFICER of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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No	).	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3
(i)	Cash	10,000/-	BINA DEVI 10,000	AADITYA RAJ	SHANTNU RAJ	Etc. Name
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	56,887/- (SBI SB A/c)	1000/-	NIL	NIL	NIL
(iii)	and Shares in companies	SIP- 2000/-Rs. Per Month Start from Feb.2024	NIL	NIL	NIL	ľJIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Rs 8768/- Per Ańnum Premium for LIC No.Of Policy (03)	NIL	NIL .	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Maruti Suzuki ZXI+ BRO1FW-1155, TVS APACHI BR-01EV/5031	NIL	NIL	NIL	NIL
(vi)	Jewelry (give details of weight and value)	Gold 20 gm.	Gold 150 gm. Silver 300 gm		NIL	NIL
vii)	Other assets, such as values of claims / interests	NIL	Home Appl. Rs100000/-	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets:-</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-
	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	Etc. Name NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Indrapuri,Patel Nagar Patliputra,Patna-24 Khata No497 Khesra No1191 Thana No02 Totel Land-1361 Sq. Fit	NIL	NIL	NIL	NIL
	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Value-Rs50,00,000/- NIL	NIL	NIL	NIL	NIL
-	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v) C	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Description		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
	(i) Loans from Banks	(i) Housing Loan, SBI, Patna (ii) Car Loan, SBI, Patna (iii) Persnoal Loan, SBI, Patna	on 10-02-2025 Rs 3,60,542/- Rs 8,98,192/- Rs 68,619/-	
	(ii) Loans from financial institutions	NIL	10/020/	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL		
	(b) dues to departments dealing with supply of water	NIL		
3	c) dues to departments dealing with supply of electricity	NIL	, a	
τ	d) dues to departments dealing with elephones	NIL		
a	e) dues to departments dealing with overnment transport (including aircraft nd helicopters)	NIL		
(	f) Other dues, if any	NIL		

(b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No BWNPK1318K
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	
(iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax	

## C. Personal Detail:-

GPF/CPF/PRAN No. :- PTS/BLA-995

Gender :- **M** (M/F)

Date of Birth :- 03 / 01 / 1969

Class/Group :- **B** (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Himansha Kumar

Name of Employee: HIMANSHU KUMAR

Place: PATNA Designation : Assistant Section Officer
Date: ..11./02/2024 Department : Bihar Legislative Assembly

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.